70 Written Answers to [RAJYA SABHA]

Unstarred Questions

raised issues with the Government of Maharashtra regarding cluster approach, market infrastructure and linkages, post harvest infrastructure, pack house and cold chain, incentive from State, commercially oriented research development, capacity building and entrepreneurship development.

(c) With a view to promote flower production, the Government is implementing schemes under National Horticulture Mission (NHM), Horticulture Mission for North East and-Himalayan States (HMNEH) and National Horticulture Board (NHB). Assistance is being provided for taking up activities such as production of planting material, area expansion, protected cultivation. Integrated Pest Management, Integrated Nutrient Management and development of infrastructure for Post harvest Management like pack houses, cold storage units, pre-cooling units and refrigerated vans.

Government of India has provided assistance to the tune of Rs.25.34 crore for bringing 12,768 ha under flowers. An assistance of Rs,29.45 crore has been provided for taking up protected cultivation of flowers and creating Post Harvest Management infrastructure facilities like pack houses.

Further, a Flower Auction Centre and a Centre for Perishable Cargo have been established at Mumbai. Government is also providing transport assistance on transport for export of floriculture products to the registered members (flower growers) with Agricultural and Processed Food Products Export Development Authority (APEDA). Besides the above. Government of Maharashtra have notified floriculture to be at par with agriculture for availing rebates on sales tax for equipments and implements, exemption from non agriculture activity tax, besides rebate on electricity and irrigation charges. The State Government has established a separate market for flowers at Pune and a Floriculture Park at Talegaon Dabhade, Pune.

Compensation for losses due to natural disaster etc.

†3124. SHRI THAAWAR CHAND GEHLOT : Will the Minister of AGRICULTURE be pleased to state:

(a) the number and nature of proposals received by Government during last three years for compensating the losses suffered on account of natural disaster, drought, hailstorm, frost, etc., State-wise;

(b) the amount provided by Central Government regarding the said proposals along with the State-wise and proposal wise details thereof and the number of proposals pending so far, particularly from Madhya Pradesh;

(c) by when these proposals would be approved; and

[†] Original notice of the question was received in Hindi.

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(d) the separate details of the amount of insurance money sanctioned for farmers as compensation for their crop loss in the last three years along with the dates of their sanction. State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HARISH RAWAT) : (a) to (c) Ministry of Agriculture deals with loss/damage only on account of drought, hailstorm and pest attack. State-wise details of proposals received from State Governments during last three years is at Statement-I (*See* below).

State Governments concerned are primarily responsible to take necessary measures in the wake of natural calamities including drought and hailstorm. The Government of India supplements the efforts of the State Governments with financial and logistic support. There is ready availability of funds with State Government under State Disaster Response Fund (SDRF) for taking relief measures. Additional assistance, over and above SDRF, is considered from National Disaster Response Fund (NDRF) in accordance with the established procedure and extant norms & items on submission of memorandum by the State Governments concerned.

'Frost' as a natural calamity is not covered under State Disaster Response Fund (SDRF)/National Disaster Response Fund (NDRF).

(d) Four crop insurance schemes namely, National Agricultural Insurance Scheme (NAIS), Pilot Modified NAIS (MNAIS), Pilot Weather Based Crop Insurance Scheme (WBCIS) and Pilot Coconut Palm Insurance Scheme (CPIS) are being implemented in the country to compensate agriculture losses due to natural calamities and non-preventable risks to only those farmers who have insured the notified crops in notified areas with the designated insurance companies.

Claims for notified crops/areas, under NAIS and MNAIS, are paid based on shortfall in yield *vis-a-vis* guaranteed yield (arrived from Crop Cutting Experiments) provided by State-Government and as per provisions of the scheme. However, under WBCIS, claims are paid based on deviation in weather parameters measured by weather stations in reference unit areas for notified crops as per provisions of the scheme.

No State-wise fund is allocated under the scheme. Funds are released to the implementing agency for settlement of claims and premium subsidy under NAIS and for premium subsidy under MNAIS, WBCIS and CPIS. The amount of claim consists of premium and equal share of Central and State Government. State-wise detail of 100% claims (including 50% share of Government of India) during the last three years from 2008-09 to 2010-11 under NAIS, MNAIS, WBCIS and CPIS is given separately in Statement-II, III, IV and V.

Statement - I

Assistance sought and assistance approved from the National Calamity Contingency Fund (NCCF) for drought of 2009-10 and from National Disaster Response Fund (NDRF) for drought of 2010-11 & 2011-12

51.	State	Drought of 2009-10		Drought of 2010-11		Drought of 2011-12	
No.		Demand by the State	Assistance approved*	Demand by the State	Assistance approved*	Demand by the State	Assistance approved*
1.	Andhra Pradesh	10106.77	575.30			3006.41	706.15
2.	Assam	792.60	89.94				
3.	Bihar	23071.13	1163.64	6573.45	1459.54		
4.	Himachal Pradesh	608.13	88.93				
5.	Jammu and Kashmir	211.82	156.77				
6.	Jharkhand	890.31	200.955	2871.00	855.30		
7.	Karnataka	394.92	116.49			2605.99	186.68
8.	Kerala	168.22#	33.02#				
9.	Madhya Pradesh	11669.68	246.31				
10.	Maharashtra	15059.64	671.88				
11.	Manipur	22.09	14.57				
12.	Nagaland	74.76	21.12				
13.	Odisha	2266.65	151.92	1576.80	376.55		
14.	Rajasthan	14927.37	1034.84				
15.	Uttarakhand	—					
16.	Uttar Pradesh	12133.42	515.05				
17.	West Bengal			1100.00	724.99		

Statement - II

		Claims (Amount in lacs)		
S1. No.	State/UT	2008-09	2009-10	2010-11
1	Andhra Pradesh	83875.94	73188.68	77221.05
2	Assam	75.46	398.07	75.97
3	Bihar	25057.77	71705.88	36437.3
4	Chhattisgarh	6814.17	12423.11	117.00
5	Goa	0.00	0.12	0.0
6	Gujarat	47872.55	80483.72	7234.4
7	Haryana	0.00	267.35	1.3
8	Himachal Pradesh	451.34	621.52	0.4
9	Jharkhand	3228.56	25556.20	9012.1
10	Karnataka	14970.29	18358.03	4687.8
11	Kerala	36.56	51.69	196.2
12	Madhya Pradesh	8289.57	7723.55	32370.4
13	Maharashtra	47466.12	37625.77	1484.0
14	Manipur	0.00	223.49	11.2
15	Meghalaya	0.72	9.69	1.0
16	Mizoram	0.00	11.23	0.0
17	Orissa	3871.87	5339.92	13825.2
18	Rajasthan	32487.51	144969.36	0.0
19	Sikkim	0.00	0.00	0.0
20	Tamil Nadu	67975.86	13006.92	23821.1
21	Tripura	5.64	0.08	0.0
22	Uttar Pradesh	5263.54	17127.29	10132.8
23	Uttarakhand	1388.66	959.77	1171.3
24	West Bengal	39374.62	3675.70	3739.7
25	A and N Islands	0.00	0.00	2.6
26	Puducherry	48.87	3.21	9.1
27	Jammu and Kashmir	0.00	100.62	11.98
	Total	388555.62	513830.96	221564.90

of claims since 2008-09 to 2010-11 NAIS st

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Statement - III

Modified National Agricultural Insurance Scheme (MNAIS) statement of claims from 2008-09 to 2010-11

S1. No.	State	Claim (Lakh Rs.)
1.	Andhra Pradesh	77.92
2.	Bihar	321.66
3.	Karnataka	242.08
4.	Madhya Pradesh	3.33
5.	Orissa	401.03
6.	Uttar Pradesh	549.86
	Total	1595.88

MNAIS was introduced during Rabi 2010-11 season.

Statement - IV

Weather based Crop Insurance Scheme (WBCIS) statement of claims from 2008-09 to 2010-11

		A	Amount in Lakh Rs	5.
Sl. No.	State		Year	
		2008-09	2009-10	2010-11
1	2	3	4	5
1	Andhra Pradesh		1718.47	1117.71
2	Bihar	2650.81	11994.53	12775.44
3	Chhattisgarh	94.84	0.00	17.02
4	Gujarat	0.00	662.81	58.84
5	Haryana	9.10	165.35	742.00
6	Himachal Pradesh	12.58	447.81	827.32
7	Jharkhand	47.95	144.86	212.46
8	Karnataka	389.12	1638.04	275.34
9	Kerala	72.83	174.90	173.70

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1	2	3	4	5
10	Madhya Pradesh	61.77	635.39	5812.16
11	Maharashtra	36.23	957.72	2252.76
12	Orissa	414.81	750.14	124.77
13	Punjab	0.67	0.00	0.00
14	Rajasthan	1015.65	14882.82	23513.73
15	Tamil Nadu	126.67	115.60	177.11
16	Uttar pradesh	0.00	0.00	226.10
17	Uttarakhand	0.00	0.00	170.83
18	West Bengal	12.51	203.20	234.35
	Total	4945.54	34491.64	48711.64

Statement - V

Coconut Palm Insurance Scheme (CPIS) statement of claims from 2008-09 to 2010-11

		YEAR 2010-11
Sl. No.	State	Claim (Lakh Rs.)
1	Goa	1.63
2	Karnataka	0.76
3	Kerala	104.54
4	Tamil Nadu	5.66
	Total	112.59

CPIS was first implemented during the year 2009, there were no claims during that year.

Setting up of committee on suicide by farmers

3125. SHRI N.K. SINGH : Will the Minister of AGRICULTURE be pleased to state:

the details of suicide by farmers in the past three years, year-wise and the (a) reasons therefor:

(b) the measures taken or proposed to be taken by Government to prevent farmers, suicides: and

whether it is a fact that Government is proposing to set up a committee to (c) look into the rising incidence of farmers' suicides in the country?